

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. 3192**  
TO BE ANSWERED ON 31.12.2018

**PARTICULARLY VULNERABLE TRIBAL GROUPS**

3192. SHRI S. RAJENDRAN:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI S.R. VIJAYAKUMAR:

SHRI T. RADHAKRISHNAN:

SHRI SUDHEER GUPTA:

KUNWAR HARIBANSH SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of various parts of the country where Particularly Vulnerable Tribal Groups (PVTGs) population are residing, community-wise;
- (b) whether the Government is aware that the PVTGs population is declining rapidly in the country;
- (c) if so, the details of their population and the reasons for the decline, State/UT and community-wise;
- (d) the details of various schemes being implemented by the Government for the welfare of these communities;
- (e) the details of funds allocated by the Government during each of the last three years and the current year for initiating welfare activities in various sectors including education, health and social security; and
- (f) the steps taken/being taken by the Government to check decrease in their population and improve their lifestyle?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) The details of Particularly Vulnerable Tribal Groups residing in various parts of the country, State-wise is at Annexure.

(b) & (c) The Office of Registrar General & Census Commissioner, India conducts decadal Population Census wherein data of all persons living in India at the time of Census are collected without any omission and duplication. Only those tribes are enumerated separately which are specifically notified as Scheduled Tribes(STs) as per Presidential Order under the Constitution(Scheduled Tribes) Order, 1950 amended from time to time. The enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census.

(d) to (f). The Ministry is implementing a scheme namely “**Development of Particularly Vulnerable Tribes Groups (PVTG)**” for the welfare of PVTGs. PVTGs are the most vulnerable tribal community and hence, it becomes necessary to allocate adequate funds from Central Sector/ Centrally Sponsored and State Plan schemes for the socio-economic development of PVTGs. The Development of PVTGs scheme covers 75 identified Particularly Vulnerable Tribal Groups in 18 States and UT of Andaman & Nicobar Islands. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. The funds are sanctioned to the State Government/UT Administration on submitting their Annual Plan before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval.

Fund allocation and the expenditure incurred during the last three years and the current financial year under the Scheme is given below:

(Rs in crore)

YEAR	Allocation	Expenditure
2015-16	217.35	213.54
2016-17	340.21	340.21
2017-18	240.00	239.49
2018-19	260.00	192.43*

\*as on 27.12.2018.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3192 for answer on 31.12.2018

State-wise list of Particularly Vulnerable Tribal Groups (PVTGs)					
Name of States/ Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group	Name of States/Union Territory	S.No	Name of the Particularly Vulnerable Tribal Group
Andhra Pradesh (including Telangana)	1	Chenchu	Maharashtra	41	Katkaria /kathodi
	2	Bodo Gadaba		42	Kolam
	3	Gutob Gadaba		43	Maria Gond
	4	Dongaria Khond	Manipur	44	Maram Naga
	5	Kutia Kondha		45	Chukutia Bhunjia
	6	Kolam	Odisha	46	Birhore
	7	Konda Reddi		47	Bondo
	8	Kondasavara		48	Didayi
	9	Bondo Porja		49	Dongaria Khond
	10	Khond Porja		50	Juang
	11	Parengi Porja		51	Kharia
	12	Tothi		52	Kutia Kondha
Bihar (including Jharkhand)	13	Asur		53	Lanjia Saura
	14	Birhor		54	Lodha
	15	Birjia		55	Mankirdia
	16	Hill Kharia	56	Paudi Bhuiya	
	17	Korwa	57	Saura	
	18	Mal Paharia	Rajasthan	58	Saharia
	19	Parhaiya	Tamil Nadu	59	Irular
	20	Sauria Paharia		60	Kattunayakan
	21	Savara		61	Kota
Gujarat	22	Kolgha		62	Korumba
	23	Kathodi		63	Paniyan
	24	Kotwalia		64	Toda
	25	Padhar	Tripura	65	Raing
	26	Siddi	Uttar Pradesh (including Uttrakhand)	66	Buksa
Karnataka	27	Jenu Kuruba		67	Raji
	28	Koraga	West Bengal	68	Birhor
Kerala	29	Cholanaikayan		69	Lodha
	30	Kadar		70	Totos
	31	Kattunayakan	Andaman & Nicobar island	71	Great Andamanies
	32	Koraga		72	Jarawa
	33	Kurumbas		73	Onge
34	Abujh Maria	74		Sentinelese	
35	Baiga	75		Shom Pen	
Madhya Pradesh (including Chhattisgarh)	36	Bharia			
	37	Birhor			
	38	Hill Korba			
	39	Kamar			
	40	Sahariya			

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